

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 9 of 2013

Dated : 18th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jamshedpur Utilities & Services Co. Ltd. ... Appellant(s)

Versus

Jharkhand Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s): Mr. Parag Mohonty

ORDER

The learned counsel for the Appellant seeks some time to file the amendment Petition.

Post the matter on **18.02.2013.**

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson